

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
CP No. (IB)- 27/9/JPR/2023
Under Section 9 of IBC, 2016

In the matter of:

M/s Nu-Chem Oils Pvt. Ltd. ... Operational Creditor

Versus

M/s Lokesh Oil Mill Pvt. Ltd. ... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Operational Creditor : Hemant Kothari, Adv.

For the Corporate Debtor : Supriya Saxena, Adv.

ORDER

List the matter on 04.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 01, 2024